

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 2417
TO BE ANSWERED ON 3RD AUGUST, 2021**

ONORC IN ASSAM

2417. SHRI KRIPANATH MALLAH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the salient features of the One Nation One Ration Card Scheme (ONORC);**
- (b) whether the Government has started this scheme within Assam;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor and the time by which it is likely to be implemented in Assam?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): Through technology-driven One Nation One Ration Card (ONORC) system, all National Food Security Act, 2013 (NFSA) beneficiaries, particularly migrant beneficiaries, can lift their monthly entitled foodgrains, either in parts or full, from any electronic Point of Sale (ePoS) enabled Fair Price Shop (FPS) in the country – by using their same existing ration card or Aadhaar number with biometric authentication. Their family members back home, if any, may also lift the part/balance foodgrains on the same ration card.

(b) & (c): No Sir. The ONORC plan is not yet enabled in the State of Assam.

(d): The Department has regularly followed up with the State Government of Assam for installation of requisite ePoS devices in all FPSs of the State and to enable the ONORC plan for the benefit of migrant NFSA beneficiaries at the earliest.
